BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No. 490/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M.

Name of the Company Under Section		Rupnarayan Reality Pvt.LtdVs-Registrar of Companies, W B 252 (3)		
1.	Vikan &	M, Adv.	Poli trom	2.
2.	H. CHINNA Depty	-CHAMY Registror	Roc/WB	13/11/10

ORDER

Ld. Counsel for the petitioner and Mr. N. Chinnachamy, Dy. Registrar of Companies from the O/o Registrar of Companies, West Bengal are present in the Court.

He has made a request that time may be given for filing detail paragraphwise reply. 3 weeks' time is granted for filing reply with a copy in advance to the opposite party.

List on 04/01/2018.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

Sd